HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N
Dated the 23rd September, 2022

No. HCM/1/96/BENCH/

It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble Mr. Justice A. Bimol Singh will not be available for holding Court on 27th, 28th & 29th of September, 2022.

The cases already fixed for listing on the said dates before the Single Bench of Hon'ble Mr. Justice A. Bimol Singh will be rescheduled on 13th, 14th, 17th, 18th, 19th, 20th & 21st of October, 2022.

Further, DB matters to be heard by Hon'ble Mr. Justice A. Bimol Singh and fixed for listing on 27th, 28th and 29th Sept, 2022 will listed before the appropriate Bench as and when it is available.

Interim orders, if any, subsisting and in force in these cases shall stand extended till then.
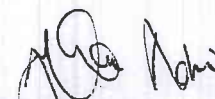
By order etc.,

Sd/-
(YUMKHAM ROTHER)
REGISTRAR (JUDL.)
Imphal, the 23rd September, 2022

No. HCM/1/96/BENCH 16979-98
Copy to:
1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Deputy Solicitor General of India.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur.   } *to the learned members*
6. The Chairman, BAR Council of Manipur.
7. The Registrar (Adm), High Court of Manipur.
8. All the Jt. Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR